NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/229/2016

NAME OF THE PETITIONER(S)

: The Oriental Insurance Company Limited

NAME OF THE RESPONDENT(S)

: M/s MRF Limited & 2 others

UNDER SECTION

: 58/59 of CA, 2013

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

KAMAL AGRAMAL

Shwelta Vasudevan

Counsel for the 1st Respondent

Shri Kamal Agrawal, PCS, representing petitioner present. Ms Shweta Vasudevan, counsel for R1 present and stated that she is filing written submission for R1 during the course of the day in the Registry. Submissions recorded. Counsel for R1 is directed to serve a copy of the same to the petitioner by e-mail. The matter is posted for final hearing. Put up on 16.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)